

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

For the attention of the stakeholders of **DYM TECHCOM INDIA PRIVATE LIMITED**

Sr. No	Particulars	Detail
1	Name of corporate person	DYM TECHCOM INDIA PRIVATE LIMITED
2	Date of incorporation of corporate person	17 th February, 2006
3	Authority under which corporate person is incorporated/ registered	Registrar of companies, Gujarat under the Companies Act, 1956
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U25200GJ2006PTC047756
5	Address of the registered office and principal office (if any) of corporate person	501, ISCON Heights Atria-2, Opp Gujarat Energy Training & Research Institute, Gotri Road, Vadodara, 390021
6	Liquidation commencement date of corporate person	20 th February, 2020
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390005 Email:- kashyap.cs@gmail.com Telephone no. 0265-2362244 Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
8	Last date for submission of claims	22 nd March, 2020

Notice is hereby given that DYM TECHCOM INDIA PRIVATE LIMITED has commenced voluntary liquidation on 20th February, 2020.

The stakeholders of DYM TECHCOM INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 22nd March, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date : 20th February, 2020
Place : Vadodara

Kashyap Shah
Liquidator of DYM TECHCOM INDIA PRIVATE LIMITED

